

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3737
ANSWERED ON:25.08.2011
KEROSENE QUOTA OTHER THAN PDS
Naik Dr. Sanjeev Ganesh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the Government has approved special Kerosene Quota other than PDS for the operation of outboard mechanised engine vessel for fishing to weaker sections of the fishermen community;
- (b) if so, the details thereof;
- (c) whether Government of Maharashtra has sent a proposal to grant kerosene quota other than the PDS; and
- (d) if so, the action being taken by the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) & (b): Yes, Madam. An additional allocation of 3200 KL Kerosene per month was sanctioned to the State of Tamil Nadu for use by fishermen in their boats, at a non-subsidized rate, which was excluding the component of fiscal subsidy and the under-recovery to Public Sector Oil Marketing Companies (OMCs).

(c) & (d): A request from the state Government of Maharashtra was received in this Ministry for grant of kerosene quota other than PDS for distribution to the fisheries co-operative societies. In response to this, the State Government was requested to submit a formal proposal to this Ministry indicating the quantity of non-subsidized kerosene required.